

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 24.04.2017
R.COURT NO. 1
ITEM NO. 58

PETITIONS FOR SPECIAL LEAVE PETITION(C) NO. 872 OF 2017
WITH PRAYER FOR INTERIM RELIEF

STATE OF U.P. & ORS.

..PETITIONERS

VERSUS

DR. ANAND PRATAP SINGH

..RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 06.01.2017, when the Court was pleased to pass the following order:-

"Delay condoned. Issue notice on the special leave petition as well as on the prayer for interim relief."

It is submitted that there are 36 Respondents in the instant matter and notice was issued to them on 21.01.2017 by bar coding slip system. The Respondent Nos.1 to 6 are represented through Ms. Garima Prasad, Advocate but she has not filed counter affidavit on their behalf so far. AD cards duly signed have been received back from Respondent Nos. 8, 11, 12, 25, 30 to 32 and 35 and as per postal remarks notice has been delivered to Respondent Nos,9, 10, 13 to 17, 19, 20, 25 to 27 and 36 but no one has entered appearance on their behalf so far. In respect of Respondent Nos. 7, 21 to 23, 28, 29 and 33 service of notice is awaited and unserved covers have been received back from Respondent Nos. 18, 24 and 34 with the remarks 'left', 'no such person residing at such address' and 'dead' respectively. (Copy of postal remarks is flagged as "A" in the file)

It is further submitted that Ms. Garima Prasad, Advocate has filed an application for substitution in respect of Respondent No. 34 but the same is defective for the reason that application for condonation of delay along with prayer for setting aside abatement has not been filed despite the registry's letter dated 01.02.2017 & subsequent reminder dated 27.03.2017 so far.

Service of notice is not complete on Respondent Nos. 7, 18, 21 to 24, 28, 29 and 33.

The matter above mentioned is listed before the Ld. Registrar Court with this Office Report.

Dated this the 21st day of April, 2017.

ASSISTANT REGISTRAR

Copy to:
Mr. Shamshad, Advocate
Ms. Garima Prashad, Advocate

ASSISTANT REGISTRAR

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